

## GUJARAT PANCHAYAT SERVICE (Gujarati Language Examination) Rules, 1964

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#### SCHEDULE 1 :- <u>SCHEDULE</u>

## GUJARAT PANCHAYAT SERVICE (Gujarati Language Examination) Rules, 1964

No. KP/I 18/PRK-46/64-JH-In exercise of thepowers conferred by section 323 of the Gujarat Panchayats Act, 1961 (Guj. VI of 1962) the Government of Gujarat hereby make the following rules, namely:-

### 1. Short title and extend :-

(1) These rules may be called the Gujarat Panchayat Service (Gujarati Language Examination) Rules, 1964.

(2) They shall apply to all -persons recruited to the Panchayat Service.

### 2. Definitions :-

In these Rules, unless the context otherwise requires:-

(i) "the Act' 'means the Gujarat Panchayats Act, 1961.

(ii) "Board" means the Gujarat Panchayat Service Selection Board constituted under section 210 of the Act,

(iii) 'Government" means the Government of the State of Gujarat;

(iv). "Inferior servant" means a member of the panchayat service holding any of the posts specified in the schedule appended to these rules;

(v) "Panchayat Service" means the panchayat service as constituted under section 203 of the Act.

### 3. Categories of persons required to pass the examination :-

(1) Every person in the Panchayat Service, to whom these rules apply, shall be required to pass-

(a) an examination in Gujarati Language, if he is person other than an inferior servant, and

(b) a colloquial test in Gujarati Language, if he is an inferior servant as hereinafter prescribed[witbin aperiod of two years from the date of joining his first appointment in the panchayat at service [or before 31st December, 1980] whichever is later] :

Provided that in the case of persons allocated to the panchayat service or recruited to the panchayats service before the commencement of these rules, the said period of two years shall be counted from the date of the commencement of these rules :

Provided further that the District Development Officer may, in deserving cases, extend the said period of two years by one year.

(2) Nothing in sub-rule (1) shall apply to a member of the panchayat service:

(a) whose mother tongue is Gujarati; or

(b) who has prior to his appointment to the Panchayat Service acquired the required knowledge of Gujarati by virtue of his having passed

(c) who has already passed the regional language test in Gujarati prescribed by Government, or

(d) who has been exempted from passing the examination or the colloquial test, as the case may be, under these rules.

(3) Notwithstanding anything contained in sub-rule (1) above, Government or an officer authorised by it in this behalf may declare certain categories of posts in the Panchayat Service to which the provisions of clause (b), instead of the provisions of clause (a), of the said sub-rule (1) shall apply on the ground that they are either technical posts or posts akin to those held by inferior servants where only limited knowledge of Gujarati language is considered to be sufficient.

# **<u>4.</u>** Power of District Development Officer to grant exemption :-

Notwithstanding anything contained in these rules, a District Development Officer may grant exemption from the operation of these rules to any member of the panchayat service who satisfies the District Development Officer that on account of his domicile in the State of Gujarat for not less than (ten) years, he has acquired the required standard of knowledge of Gujarati language which would enable him to efficiently discharges the duties of the post held by him in the Panchayat Service.

# 5. Penalty for failure to pass examination :-

Subject to the provisions of the forgoing rules, the passing of the Gujarati language examination or colloquial test, as the case may be, shall be compulsory. Failure to pass the examination test within the prescribed period, or in cases in which the period has been extended during such extended period, shall result in withholding of increments with effect from the date of expiry of the said period:

Provided that increments so with held shall stand released with effect from the date on which the said person passes the examination/test or is exempted from passing the examination/test, and all the future-increments shall accure as if no increments were withheld.

Explanation- For the purposes of this rule, the date of passing the examination or colloquial test shall be the date following the date on which the examination or as the case may be, the test held had ended.

# 6. Syllabus, standard and qualifying marks for the examination :-

(i) Gandhijini Sankshipta Atma Katha, epitomised by Mathurdas

Trikamji and published by Navjivan Prakashan Mandir.

(ii) Otarati Diwalo By Kaka Kalelkar. The text books may be changed from time to time by order and at the discretion of Government.

(2) In order to pass an examination, a candidate shall have to secure 45% marks in individual subjects and 50% marks in the aggregate, and in the case of colloquial test, he shall have to secure 50% of the total marks to pass the test.

(3) A candidate securing not less than 60% marks in an individual subject shall be exempted from appearing in that subject again,

(4) A candidate who appeals in all the subjects at one and the same time but fails to obtain the required minimum marks in one subject alone, shall be entitled to have deficiency under that subject condoned, provided the deficiency does not exceed 5 marks in that subject, and in the case of a candidate who appears in all subjects at one and the same time and passes in them individually but fails to secure 50% of the total number of marks for the test, the deficiency in the total number of marks shall be condoned if it does not exceed 10 marks.

# 7. Holding of examination, arrangement :-

The Gujarati language examination shall be held by the Board <sup>1</sup> [once] a year by giving at least two months notice in advance in respect of each examination. The arrangements for setting of the question paper, for supplying the same to the District Development Officer according to their needs, for appointment of examiners and for declaration of result shall be made by the Board.

1. Subs. vide Noti. dt. 22-11-1966.

# 8. Holding colloquial test :-

The Gujarati language colloquial test shall be held by the District Development Officers of the respective district panchayats <sup>1</sup> [once] a year by giving at least two months notice in advance in respect of each test. The arrangement for appointment of persons to carry out the test and for declaration of result shall be made by these officers.

1. Subs. vide G.G.G. 1-A, dt. 12-6-1969, p. 220.

<u>SCHEDULE 1</u> SCHEDULE

1.	Peon (Part time and full time)		2.	Peon-cum-Driver	
3.	Watchman		4.	Naik	
5.	Pagi		6.	Attendant or Boy peon	
7.	Mukadam		8.	Hamal	
9.	Sweeper		10.	Store Chawkidar	
11.	Ward man		12.	Ward boy	
13.	Cleaner		14.	Majdoor	
15.	Chowkidar	16.	Fara	Faras	
17.	Line-man-cum-Tank Pagi	18.	Field	eld Man	
19.	Khalasi	20.	Jam	amadar	
21.	Water bearer	22.	Kotv	otwal	
23.	Road Repair K.amgar	24.	Gha	hadiali	
25.	Dresser	26.	Bull	ull Attendant	
27.	Ауа	28.	Dai	ai	
29.	Cook	30.	War	ard servant	
31.	Volunteer	32.	Oilm	Oilman	
33.	Plumber	34.	Fire	Fireman	
35.	Fitter	36.	Roa	Road Roller Driver	
37.	Tapali	38.	Mes	Messenger	
39.	Patkari	40.	Wire	Wireman	
41.	Daftery	42.	Ham	Hammerer or Hammerman	
43.	Compositor	44.	Bori	Boring Operator	
45.	Conductor	46.	Rest	Rest House Keeper	
47.	Road Roller Driver	48.	Bull	Bull Dozer Operator	
49.	Workman	50.	Mob	Mobile Van Driver Operator	
51.	Binder	52.	Trai	Trained Dai	
53.	Packer	54.	Seni	Senior Driver	
55.	Road Grader Driver	56.	Stea	Steam Roller Driver	
57.	Fargo Driver	58.	Driv	Driver Grader	
59.	Driver (Ambulance)	60.	Trac	Tractor Driver	
61.	Power House Engine Driver	62.	Aya	Ауа	
63.	Dayan				